1	2	3	
3.	Bihar	433	
4.	Goa	34	
5 .	Gujarat	1270	
6.	Haryana	600	
7 .	Himachal Pradesh	46	
8.	Jammu & Kashmir	69	
9.	Karnataka	1221	
10.	Kerala	1170	
11.	Madhya Pradesh	1302	
12.	Maharashtra	2420	
13.	Manipur	9	
14.	Meghalaya	3	
15.	Nagaland	5	
16.	Orissa	425	
17.	Punjab	1196	
18.	Rajasthan	515	
19.	Tamil Nadu	3792	
20 .	Tripura	22	
21.	Uttar Pradesh	2652	
22 .	West Bengal	1089	
23.	Chandigarh	36	
24.	Daman & Diu	5	
25 .	Delhi	125	
26 .	Pondicherry	42	
27.	Others	9	
	Total	29407	

Statement-II

State-wise division of fruits & vegetable Units licensed under the Fruit Products Order

1	2	3	4	
1.	Andhra Pradesh	•	300	
2.	Assam	•	25	
3.	Bihar	-	58	
4.	Gujarat	•	260	
5.	Haryana	•	151	

1 2	3	4
B. Himachal Pradesh	-	90
7. Jammu & Kashmir	•	83
3. Karnataka	•	253
9. Kerala	-	387
10. Madhya Pradesh	•	104
I1. Maharashtra	-	934
I2. Meghalaya	•	14
13. Manipur	•	9
4. Nagaland	•	5
5. Orissa	-	43
6. Punjab	•	309
7. Rajasthan	-	110
8. Sikkim	-	3
9. Tamil Nadu	•	152
0. Tripura	•	4
1. Uttar Pradesh	•	494
2. West Bengal	-	298
3. Andaman & Nicobar	•	3
4. Arunachal Pradesh	•	3
5. Chandigarh	-	54
3. Dadar & Nagar Haveli	•	7
7. Delhi	-	302
3. Goa, Daman & Diu	-	160
). Mizoram	•	3
. Pondicherry	•	14

Unirrigated Land

4932

90. SHRI MANIBHAI RAMJIBHAI CHAUDHARI: SHRI JANARDAN PRASAD MISRA :

Will the PRIME MINISTER be pleased to state :

- (a) whether a large portion of land is still lying unirrigated in various parts of the country;
 - (b) if so, the details thereof, State-wise;

Total

(c) whether the Government are formulating any scheme for the irrigation of the said land; and

(d) if so, the outline thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) As per Land Use Statistics brought out by Ministry of Agriculture for the year 1994-95 (latest), the percentage of total net irrigated area in the country with respect to total cultivable area is about 28.8%. The State-wise details are given in the attached statement.

(c) and (d) No specific schemes for bringing more unirrigated area under irrigation is under formulation by the Union Government, as irrigation is a state subject. However, with a view to increase irrigated land through expeditious completion of selected ongoing major and medium irrigation and multi-purpose projects, the Central Government has launched "Accelerated Irrigation Benefits Programme" (AIBP) since 1996-97. Under the programme, Central Loan Assistance to the States is being provided on matching basis for projects costing Rs. 500 crores or more which are beyond the resources capability of the States and for completion of other projects which are in the advanced stage of construction and could yield irrigation benefits in next four agricultural seasons. Central Loan Assistance of Rs. 500.00 Crores and Rs. 952.19 Crores has been released to the States under AIBP during 1996-97 and 1997-98 respectively. Besides. the State Governments are also implementing a number of major, medium and minor irrigation projects from their own plan funds to bring more area under irrigation.

Statement
State-wise Net Irrigated Area (NIA), Total Cultivable Area
(TCA) and Percentage of NIA to TCA

			(in thousa	nd hectares)
SI.	States	Total	Net	% of NIA
No.	•	Culti-	Irrg.	to TCA
		vable	Area	
		Area	(NIA)	
		(TCA)		
1	2	3	4	5
1.	Andhra Pradesh	15862	3959	24.96
2.	Arunchal Pradesh	268	36	13.43
3.	Assam	3228	572	17.72
4.	Bihar	10980	3535	32.19
5 .	Goa	198	23	11.62
6.	Gujarat	12355	3002	24.30
7 .	Haryana	3733	2719	72.84
8.	Himachal Pradesh	809	100	12.36
9.	Jammu & Kashmir	1049	305	29.08

1 2	3	4	5
10. Karnataka	12895	2325	18.03
11. Kerala	2431	358	14.73
12. Madhya Pradesh	22777	5822	25.56
13. Maharashtra	21176	2567	12.12
14. Manipur	234	65	27.78
15. Meghalaya	1077	45	4.18
16. Mizoram	584	8	1.37
17. Nagaland	639	62	9.70
18. Orissa	8049	2090	25.97
19. Punjab	4255	3944	92.69
20. Rajasthan	25704	4858	18.90
21. Sikkim	114	16	14.04
22. Tamil Nadu	8343	2902	34.78
23. Tripura	310	35	11.29
24. Uttar Pradesh	20831	11670	56.02
25. West Bengal	5847	1911	32.68
Total States	183748	52929	28.81
Total UTs	208	70	33.65
Grand Total	183956	52999	28.81

Note: Figures are as per Land Use Statistics brought out by Ministry of Agriculture for 1994-95 (latest) and are Provisional.

[English]

Support Price for Cotton

- 91. SHRI SODE RAMAIAH : Will the PRIME MINISTER be pleased to state :
- (a) the details of the minimum support price fixed for cotton during each of the last three years;
- (b) whether the Commission for Agricultural Costs and Prices has been using the outdated data relating to the cost of production; and
- (c) if so, the corrective steps proposed to be taken by the Government to make the support price more real and remunerative to the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI -SOMPAL) : (a) The Minimum